

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:4561
ANSWERED ON:11.08.2014
LAND ACQUISITION FOR AIRPORT PROJECTS
Chautala Shri Dushyant

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of the land acquired by the Government for airport projects in the country during the last three years and the current year;
- (b) whether the land acquired by the Government during the said period has been fully utilised and if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government has paid compensation to project-affected persons and if so, the details thereof, State-wise and if not, the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri Siddeshwara)

(a) & (b) ; The details of land acquired for airport projects during the last three years and the utilisation thereof are as under::

1. Jammu airport : Airports Authority of India (AAI) has taken over 10167 sqm. Army land recently through State Govt. for runway extension project / development of basic strip. After construction of boundary wall, the land will be utilized for extension of runway.;
2. Kishangarh airport : 441.70 acres handed over to AAI by the State Government on 29.05.2013.AAI has taken the possession of the land and commenced the construction work of boundary wall & runway.;
3. Pantnagar airport : The process for acquisition of 39.41 acres of land started in 2006, but physically acquired in March, 2014. AAI has drafted the Master Plan for development of Pantnagar Airport. ;
4. Jaipur airport : Possession of 60.24 acres of land is to be taken by AAI.;
5. Tirupati airport : 418 acres of land acquired and utilised fully for construction of new apron and new Integrated terminal building.;
6. Belgaum airport : The Karnataka State Government acquired 370 acres of land and handed over to AAI on 07.02.2013. The land has been utilized for extension of runway, construction of taxi track & apron. Construction work of compound wall has been awarded and initiated the estimation / tender process for construction of terminal building and fire station cum control tower.;
7. Hubli airport : 600 acres of land have been taken over by AAI from Govt. of Karnataka for extension of runway, construction of NITB, apron, car park, DVOR and other infrastructure facilities. The construction of Compound wall work commenced.;
8. Chennai airport : For construction of parallel taxi way at Chennai Airport 3.27 acres of land at the Cowl Bazaar village was acquired by the State Government and handed over to AAI on 21.11.2012 . Further area of 0.247 acres of land at the Cantonment Pallavaram village was formally handed over to AAI on 28.12.2012. The total areas of land required for the purpose cited are 18.81 acres. Out of the total requirement, an area of 1.21 acres of State Govt. land still needs to be alienated to AAI by the State Govt. and an area of 14.08 acres of Defence land to be transferred by the Defence Estates Office through the State Govt.;
9. Raipur airport : 317.79 acres of land acquired and construction of boundary wall commenced. ;
10. Port Blair airport : 2.268 acres of land acquired for Glide Path and soil testing has been done. ;
11. Guwahati airport : 75.25 acres of land acquired on 12.03.2012 and 04.08.2012 by the State Govt. and handed over to AAI.;
12. Dibrugarh airport : 32.5 acres of land acquired on 22.05.2014 by the State Govt. and handed over to AAI.;
13. Barapani airport : 192.25 acres of land acquired on 25.06.2011. The boundary wall work commenced but had to be stopped due to protest of villagers and issues relating to diversion of road.;
14. Agratala airport : 72.25 acres of land acquired in September, 2013 & October, 2013 and AAI is preparing DPR for Terminal Building, Taxi way, appron and allied work.;

15. Kolhapur airport : The Government of Maharashtra through the Maharashtra Industrial Development Corporation (MIDC) handed over the existing Kolhapur Airport land measuring 183.32 acres along with additional acquired 223 hectares of land to AAI on 31.08.2013.;

(c) ; The land required for airport projects are generally been acquired by the concerned State Governments and handed over to AAI free of cost and free from all encumbrances as per MoU. It is for the concerned state Governments to make payment of compensation to project- affected persons from the respective state funds. AAI has paid an amount of Rs.69.85 lakhs towards compensation to local people in respect of 2.268 acres of land acquired for Port Blair airport.;